

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:811
ANSWERED ON:08.08.2013
AIR SAFETY AUDIT
Singh Shri Uday Pratap

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the findings of air safety audits conducted by the Directorate General of Civil Aviation (DGCA) have exposed major chinks in the aviation sector;
- (b) if so, the details of the findings of air safety audits conducted by DGCA;
- (c) whether the Government has examined the findings of the air safety audit and proposes to take concrete steps to remove safety gaps in air operations;and
- (d) if so, the details thereof ?

Answer

Minister of State in the Ministry of CIVIL AVIATION (SHRI K. C. VENUGOPAL)

(a) & (b); Regulatory Audits are conducted by DGCA as per Annual Surveillance programme and the same is published on DGCA website www.dgca.nic.in. The observations recorded in these audits reveal system deficiencies. The salient observations made during these audits in respect of certain operators are attached as Appendix 'A`.

(c) & (d): The findings recorded in the audit report are reviewed and forwarded to the operators for appropriate action by them. The action taken submitted by the operator on audit observations is reviewed for the appropriateness.

The in house safety inspections by the operators are also examined during the safety checks by the DGCA officers.